Reduction in prices of Rifampicin formulations

- 910. SHRI SURESH PACHOURI: Wil! the Minister of CHEMICALS AND FERTILIZERS be pleased to state;
- (a) whether it is a fact that the prices of Rifampicin formulations have not been reduced So far, if so, what are the reasons for delays
- '(b) wViat was the average import price during the period from January to March 1984 and what is the quantity imported during this period by ten major importers;
- (c) what is the unintended benefit made by each manufacturer of Rifampicin formulation from the year 1979-80 onwards;
- (d) what measures Government propose to take to provide Anti-TB and Anli-Leprotic drugs to the poor people of the country at cheap prices?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) The prices of Rifampicin formulations have recently been reduced.

- (b) The average import price of Rifam picin during the period lanuary to March 1984 is Rs. 1935.61 per kg. in respect of arrivals at Bombay port. A total quantity of 27605 kgs. of Rifampicin arrived dur ing the said period on that Port-
- (c) The magnitude of unintended benefit could only be finalised after hearing the parties.
- (d) The prices of Rifampicin have already been reduced twice during the first four months of 1984 and were also reduced twice during last year. Customs duty on import of rifampicin and clopazamim" has been waived. Import of Dapsone are being subsidised. The distribution price of Dapsone a' Rs. 250 per kg. is lower than the landed cost of import which is over

. Rs. 400 per kg.

Indigenous production of bulk drugs

911. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND

FERTILIZERS be pleased to slate:

(a) the production of bulk drugs pro duced in toe country from basic stages during the last three years, year-wise, with their value of production;

te'Questions

- (b) the production of bulk drugs from penultimates and intermediates stages and value of such production during the last three years, year-wise;
- (c) the CIF value of intermediates and penultim'ates imported for the said production during the last tfiree years, yearwise;
- (d) the total CIF value of import of bulk drugs during the last three years, year-wise?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) The total value of production of bulk drugs in the country during the last three years has been as under:

(Rs. in crores)

Year	Value of Production
1980-81	240
1981-82	289
1982-83	325

Separate figures for the value of production from basic stage and penultimate/ intermediate stages are not being maintained.

(c) CIF value of intermediates, chemicals and solvents imported during the last 3 years has been as under:

(Rs. in crores)

15-68
29-34
*5-35

169

(d) Total CIF value of imported bu*' drugs during the last three years, yearwise is as

{Rs. in irons}

Year	GIF value of imported bulk drugs.
1980-81	87.24
[gpsr-Sa	105-06
i0 ⁵ 12-83	11554

भारतीय टेलीफोन उद्योग, रायबरेली के कार्यकारी निदेशक की सेवा अवधि का बढाया जाता

912. थी राम नरेश कुशवाहा: क्या सचार मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार भारतीय टेलीफोन उद्योग लिमिटेड की रायबरेली णाखा के वर्तमान कार्यकारी निदेशक, जो ग्रग्नैल, 1984 में सेवा निवल हाने वाले हैं, की सेवा अवधि बढ़ाने का विचार रखती है; ग्रोर
- (ख) यदि हां, तो उसके क्या कारण £ ?

संचार मंत्रालय में उप मंत्री (श्री विार एन⇒ पाटिल) (क) ग्रौर (ख) इण्डियन टेलोफोन इण्डस्टीज के रायबरेली एकक के कार्यकारी निदेशक, श्री वाई० एन० तिवारी का सेवाकाल ग्रधिवर्षिता की तारीख के बाद एक वर्ष ग्रयीत 1-4-1983 社 31-3-1984 司事 बढाया गया था, क्योंकि रायवरेली कारखाना निर्माणाधीन था और इस कार्य को सम्पन्न करने के लिए अपेक्षित अनुभव रखने वाला उपयुक्त व्यक्ति ढुंढना कठिन या। क्योंकि इण्डियन टेलीफोन इण्डस्ट्रीज, राय-बरेली एकक के वर्ष 1983-84 के लेखों को तय करने और अन्य महत्वपूर्ण मामली

के सम्बन्ध में श्री तिवारी की सेवाद्यों की ज्र∓रत थी, धत: इष्डियन टेलीफोन इण्डस्टीज के निदेशक मण्डल की सिफारिशों पर श्री तिवारी का सेवाकाल 1-4-84 से 30-4-84 तक ग्रंचीत केवल एक महीने के लिए और बढ़ाया गया था।

te'Questions

Termination of services of a car driver of Doordarshan

- 913. SHRI SYED'AHMAD HASHMI r Will the Minister of INFORMATION AND BROADCASTING be pleased to state.
- (a) whether it is a fact that some officials of Delhi Doordarshan (Head Office) were killed in a car accident during the ASIAD 1982 and the car driver was seriously injured and lost his leg;
- (b) whether it is also a fact that the services of a driver, who was given an abV hoc appointment in the Doordarshan on> a compassionate ground vice the driver referred to in part (a) above, were terminated recently without assigning any reason therefor; and

(c) if so, what are the reasons tiered for?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DE-OF PARLIAMENTARY PARTMENT AFFAIRS (SHRI H. K. L. BHAGAT): (a) No official of Delhi Doordarshan was killed in the car accident during ASIAD, 1982. However, one Cameraman of Doordarshan Kendra, Madra_s who was on tour to Delhi, was killed and the car driver of the privatelyowned vehicle hired by Doordarshan seriously injured.

(b) and (c) The affected car driver was appointed as a Peon on compassionate grounds or, ad-hoc basis in the Directorate General, Doordarshan with effect from 17th November, 1983. His services were, however, terminated on 16th April, 1984 in accordance with fl'e advice tendered by the Department ol Personnel and Administrative Reforms; since the appointment had not been made in accordance with the prescribed procedure.